

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 34 of 2021

IN THE MATTER OF:

M/s. Shivashakti Elmech Pvt. Ltd.

...Appellant.

Versus

Mr. Shiv Nandan Sharma & Anr.

Resolution Professional of

Drake & Scull Water & Energy India Pvt. Ltd.

...Respondent.

Present:

**For Appellant: Mr. Iswar Mohapatra and Mr. Ashok Kriplani,
Advocates.**

**For Respondent: Mr. Rohit Khanna, Advocate and
Mr. Shiv Nandan Sharma (RP in person), R-1.
Mr. Shivee Pandey, Advocate for R-2**

ORDER
(Virtual Mode)

19.03.2021 Only Appellant has filed Written-Submissions. Parties have not filed Copies of Judgments on which, they want to refer and rely on.

Parties who want to file Written-Submissions, may file in 3-4 pages and Copies of Judgments as directed earlier may also be filed separately, within a week.

List the Appeal 'For Admission (After Notice)' Hearing on **22nd April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)